

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1389  
ANSWERED ON:18.11.2010  
INTERNATIONAL STANDARD OF FPI  
Jakhar Shri Badri Ram ;Reddy Shri K. Jayasurya Prakash

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government proposes to bring the domestic food regulations at par with international standard;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up any commission at national level for this purpose;
- (d) if so, the details thereof; and
- (e) the steps/action taken by the Government in this regard?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

(a): Yes, Sir.

(b): In pursuance of the provisions of the Food Safety and Standards Act, 2006, Government of India has already constituted Food Safety and Standards Authority of India (FSSAI). The objective of this Authority is to promote consistency of domestic food standards with that of international technical food standards.

(c): Does not arise.

(d): Does not arise.

(e): Food Safety and Standards Authority of India (FSSAI) while framing regulations specifies standards under this Act by taking into account the existing international standards and practices.